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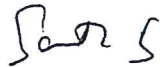

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/109/2017
NAME OF THE PETITIONER(S) : G.S RAJESH
NAME OF THE RESPONDENT(S) : MARS CONSORTIUM INFRA PVT LTD & 5
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. Santhosh For P. Girindharan	For P2	
2.	R. LAKSHMI RATAN For PUSHPA MENON	FOR PETITIONER	

ORDER

Counsels for both the parties are present. The final report of the Chartered Accountant appointed by this Bench is yet to be filed. The parties are directed to get the report expedited by co-operating with the C.A. Matter is adjourned for further hearing. Put up on 17.11.2017 at 10.30 A.M.

-sd-

MEMBER (TECHNICAL)
ghk

-sd-

MEMBER (JUDICIAL)